

**HIGH COURT OF SIKKIM
GANGTOK**

No. 70 /HCS

Dated 18.3.24

N-O-T-I-F-I-C-A-T-I-O-N

The Hon'ble, the Chief Justice has been pleased to constitute **Editorial Committee** for publication of the Annual Report 2023 of High Court of Sikkim comprising of the following members:-

1. Central Project Coordinator (e-Court Project),
High Court of Sikkim, Gangtok
2. Joint Registrar (Librarian),
High Court of Sikkim
3. Deputy Registrar-cum-P.S. to Hon'ble the Chief Justice,
High Court of Sikkim

By Order,

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HIGH COURT OF SIKKIM

Memo NO: V(184) Confdl/HCS/.....11569-84
Date: 18.3.24.....

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1. Mr. Benoy Sharma, Central Project Coordinator (e-Court Project),
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6. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim
7. P.A. to Registrar General, High Court of Sikkim
8. P.A. to Registrar (Judicial Service), High Court of Sikkim
9. All Section Incharge, High Court of Sikkim, Gangtok.
10. The Computer Cell, High Court of Sikkim, Gangtok
11. Notice Board,
12. Guard file and
13. File.


16/03/2024
JOINT REGISTRAR
HIGH COURT OF SIKKIM